

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 5530  
TO BE ANSWERED ON FRIDAY, THE 4<sup>th</sup> APRIL, 2025**

**Linking of Aadhaar with EPIC**

5530. Dr. M P Abdussamad Samadani:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the Government has initiated the process of linking Aadhaar with the Electoral Photo Identity Card (EPIC) to prevent electoral fraud and ensure accuracy in voter records;
- (b) if so, the details of the progress made in this regard, including the number of voters who have linked their Aadhaar with EPIC so far;
- (c) whether any concerns regarding privacy, data security, or voter exclusion have been raised in connection with this linking process; and
- (d) if so, the steps taken by the Government to address these concerns while ensuring fair and transparent elections?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE  
IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

- (a) and (b): The Election Commission of India has informed that the Representation of the People Act, 1950 as amended by the Election Laws (Amendment) Act, 2021, allows Electoral Registration Officers

to require the existing or prospective elector to provide the Aadhaar number for the purpose of establishing identity on a voluntary basis. The Election Commission *vide* its instruction dated 4<sup>th</sup> July, 2022, has launched the programme to collect the Aadhaar number of existing and prospective electors on a voluntary basis from 1<sup>st</sup> August, 2022 in all States and Union territories and no Election Photo Identity Card has yet been linked with Aadhaar.

(c) and (d): The Election Commission has informed that it is voluntary to submit Aadhaar number with Voter ID and consent is obtained from the electors for Aadhaar in Form 6B. Under article 324 of the Constitution, the Election Commission is responsible for superintendence, direction and control of preparation of electoral roll and maintains data with multi-layered security architecture. The electoral data is encrypted in both static and transit.

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